GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3862 TO BE ANSWERED ON 22.12.2015

Corruption in SPCBs

3862. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken cognizance of media reports regarding corruption in the State Pollution Control Boards:
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether the Government has any proposal for starting a new All India Service called the Indian Environment Service to bring improvement and transparency in the working of SPCBs; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) & (b) Matters relating to administration of State Pollution Control Boards (SPCBs) including recruitment, finances, audit, vigilance etc. are under the purview of the State Governments concerned. Appropriate remedial action to tackle corruption in the SPCB is taken/to be taken by the State Government concerned.
- (c) No Sir.
- (d) Does not arise.
